## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

STARRED QUESTION NO:163 ANSWERED ON:11.08.2011 ACTIVITIES UNDER MGNREGS Choudhry Smt. Shruti;Maharaj Shri Satpal

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the permissible activities/works under the Mahatma Gandhi National Rural Employment Guarantee Scheme;

(b) whether the Government proposes to expand the scope and add some more activities/works including farm work, drinking water schemes and construction/ repair of roads under the scheme; and

(c) if so, the details thereof?

## Answer

## MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (c): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 163 for answer on 11.08.2011

(a): The focus of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is on the following activities/works:

- (i) water conservation and water harvesting;
- (ii) drought proofing, including afforestation and tree plantation;
- (iii) irrigation canals, including micro and minor irrigation works;

(iv) provision of irrigation facility, horticulture plantation and land development facilities to land owned by households belonging to the Schedule Castes and Schedule Tribes or Below Poverty Line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awas Yojna of the Government of India or that of small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008. (The benefits of works on individual lands have been extended to small and marginal farmers vide notification dated 22.7.2009)

- (v) renovation of traditional water bodies, including de-silting of tanks;
- (vi) land development;

(vii) flood control and protection works, including drainage in water logged areas;

(viii) rural connectivity to provide all-weather access; and

(ix) construction of Bharat Nirman Rajiv Gandhi Sewa Kendra as Village Knowledge Resource Centre and Gram Panchayat Bhawan at Gram Panchayat level (included vide Notification dated 11.11.2009) and any other works that may be notified by the Central Government in consultation with the State Government.

(b) & (c): Addition of activities/works in consultation with the State Governments is an ongoing process. Ministry of Rural Development has, in accordance with para 1 (ix) of Schedule -1 of the Act, circulated draft guidelines for including access to sanitation facilities in convergence with Total Sanitation Campaign (TSC) in the above list.